## CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

## Petition No. 309/GT/2015

Subject : Revision of tariff after truing up exercise in respect of Pragati -

III Combined Cycle Power Station power plant (1371.2 MW)

for the period from COD of Unit- I to 31.3.2014.

## Petition No. 221/GT/2015

Subject : Determination of tariff for of Pragati - III Combined Cycle Power

Station power plant (1371.2 MW) for the period 2014-19.

Petitioner : Pragati Power Corporation Limited

Respondents : BSES Yamuna Power Limited & Others

Date of hearing : 11.9.2018

Coram : Shri P.K.Pujari, Chairperson

Dr. M.K. Iyer, Member

Parties present : Shri M.G. Ramachandran, Advocate, PPCL

Ms. Anushree Bardhan, Advocate, PPCL Shri Shubham Arya, Advocate, PPCL

Shri Surendra Kumar, PPCL

Shri R.K. Yadav, PPCL

Shri Ashutosh Kr. Srivastava Advocate, BRPL, BYPL & TPDDL Shri Anivesh Bharadwaj, Advocate, BRPL, BYPL & TPDDL

Ms. Shefali Sobti, TPDDL Ms. Vasudha Sen, BYPL

## **Record of Proceedings**

These petitions were taken up for hearing today.

2. The Commission vide ROP of the hearing dated 22.5.2018 had directed to list the above said petitions on the date when Review Petition (17/RP/2018) is listed for 'admission'. In line with the above direction, the learned counsel for the respondent, BRPL & BYPL submitted that since the decision in the review petition will have bearing on the above petitions, these tariff petitions may be listed along with the said review petition.



- 3. The learned counsel for the petitioner submitted that the Commission may consider to determine the tariff of the generating stations independently which shall be subject to any changes that may require in the light of the decision taken in the review petition.
- 4. The Commission after hearing the parties adjourned the hearing and directed the listing of these petitions along with review petition (17/RP/2018) in the month of October, 2018. The date of hearing of these petitions shall be separately intimated.

By order of the Commission

Sd/-(T. Rout) Chief (Law)

